Besides, State Governments are also providing assistance for area expansion and control of pests etc., from their State Plan fund

Distribution of land amongst eligible rural poor

- 534. SHRIK. M. KHAN: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that land has been distributed amongst eligible rural poor during January, 1994;
- (b) if so, the details thereof along with the criteria of eligibilty State and Territory-wise;
- (c) whether it is a fact that there are some objectives behind this distribution;
 - (d) if so, the details thereof;
- (e) whether it is also a fact that the distribution of land is likely to be made during the remaining part of 1994 and 1995 to some more eligible rural poor of Andhra Pradesh; and
- (i) If so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE (SHRI ARVIND NETAM): (a) to (f) The information is being collected and will be laid on the Table of the Sabha.

Foodgrains produced during 1993-94

- 535. SHRIK.M.KHAN: Will the Mi, isier of AGRICULTURE be pleased to state:
- (a) the quantity of foodgrains that has been produced during 1933-34 alongwith details thereof, State-wise and Union Perritory-wise.
 - (i) Durum wheat
 - (ii) Coarse grains
 - (iii) Pulses

(b) whether it is a fact that foodgrains production during the current financial year has been very high;

to Questions

- (c) whether Government propose to export foodgrains;
 - (d) if so, the details thereof;
- (e) whether Government propose to continue this trend in future also; and
- (f) if so, the details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM):
(a) Final estimates of production of foodgarains during 1993-94 are yet to be received from some of themajor States. However, as per available asssement, the likely production of foodgrains during. 1993-94 is estimat as 182.04 million tonnes. The Statewise likely production of foodgrans for 1993-94 is annexed as State ment (See below).

- (b) The likely production of foodgrains as 182.04milliontonness during 1993-94agriculture year would be a new record.
- (c) and (d) As per existing Exim Policy, export of basmati rice is allowed freely and that of non-basmoti rice (10 lakh metric tonnes in a good production year and 5 lakh metric tonnes in bad year of production) subject to Minimum Export Price (MEP) of US \$ 200 per metric ton (PMT). Similarly, Export of wheat products is also allowed freely. Export of wheat, coarse grains and pulses are allowed to be exported subject to quantitative ceilings released every year having regard to the production and availability. During 1994-95 the ceiling released in respect of these foodgrains are as under:-

3 lakh metric tonnes subject to Minimum Support Price of US\$ 160 metric tonnes.

- 1.5 lakh metric tonnes.
- 10 thousand metric tonnes.

(e) and (f) The Government propose to continue its efforts to sustain the increase in production as

well as export of agriculture commodities.

Statement

Fandgrahm production during 1993-94

AS ON 13-06-1994

(In '000' Tonnes)

State/U.T.									RODUCTION	• ,
Andhra Prade			•		•			•	11618	
Assam .					, •				3533	
Bibar .									12451	
Gujarat .									3 675	
Haryana									10551	
Himachal Pra	desh								1340	
Jammu & Ka	ishm	i.						,	1621	
Karnataka				٠					8023	
Kerala .							-		1109	
Madhya Prad	esh							-	17847	
Maharashtra						-			13574	
Orissa .									8392	
Punjab .								-	19987	
Rajasthan									8548	
Tamil Nadu		٠							8351	
Uttar Pradesh			-						35773	
West Bengal							,		12737	
Others .									1983	
ALL INDIA:									182043	

Objectives of Nationa: Bureau of Fish Genetic resources

536. SHRI LAKKHIRAM AGARWAL: Will the Minister of AGRI-CULTURE be pleased to state:

(a) the main objectives of the National Bureau of Fish Genetic Resources (NBFGR) Allahabad, U.P. and the grounds which were identified for setting up the Bureau;

- (b) whether Government have achieved the main objective for which NBFGR was set up; and
- (c) if not, what are the reasons therefor and whether any responsibility has been fixed in this regard, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE (SHRI S. KRISHNA KUMAR) (a) The main objectives of National